

National Company Law Tribunal

Allahabad Bench

CP NO. 100/ALD/2017
CA NO. 92/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.12.2017

NAME OF THE COMPANY: Kamrsh Hotels Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the companies act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	ANIL KUMAR	PCS	Petitioner co's	Anil K.
2.				

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Sh. Anil Kumar, PCS for the petitioner. The case is fixed for the pronouncement of order in respect of sanction of the proposed company scheme as prayed for in the present company petition. The order in detail is recorded separately. The company petition is allowed in terms of its prayer clause with certain observations and accordingly stands disposed of.

Dated:27.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

H.P. Chaturvedi,
Member (Judicial)